Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2011

Dated: 5th January, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Hindustan Chemicals Company .... Appellant (s)

Versus

Dakshin Gujarat Vij Company Limited & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Susmit Shankar
Mr. A. Swaroop
Mr. A. Oswals

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Sneha V.

ORDER

Heard Mr. Susmit Shankar, learned counsel for the appellant. He wants to continue his submissions.

Post the matter for further hearing on **6th January, 2012.**

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

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